GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.198 TO BE ANSWERED ON 18.11.2019

BUILDINGS IDENTIFIED BY ASI

+198. SHRI DULAL CHAND GOSWAMI: SHRIMATI SHARDABEN ANIL BHAI PATEL:

Will the Minister of CULTURE be pleased to state:

- (a) the details of the buildings of Archaeological importance identified under Indian Archaeological Survey (ASI) so far in the country;
- (b) whether it has come to the notice of the Government that the buildings of Archaeological importance have been destroyed and these sites have been developed as hotels, clubs, complexes and marriage halls; and
- (c) if so, the details thereof along with the action taken thereon?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND TOURISM

(PRAHLAD SINGH PATEL)

- (a) There are 3691 monuments/sites declared Centrally Protected under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and looked after by Archaeological Survey of India (ASI). A statement indicating State/UT-wise number of monuments/sites is given at Annexure.
- (b) No such incident has been reported at any centrally protected monument.
- (c) Does not arise.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.198 FOR 18.11.2019

NUMBER OF CENTRALLY PROTECTED MONUMENTS/SITES UNDER THE JURISDICTION OF ARCHAEOLOGICAL SURVEY OF INDIA IN THE COUNTRY

SI.No.	Name of State	Nos. of Monuments
1.	Andhra Pradesh	129
2.	Arunachal Pradesh	03
3.	Assam	55
4.	Bihar	70
5.	Chhattisgarh	47
6.	Daman & Diu (U. T.)	12
7.	Goa	21
8.	Gujarat	203
9.	Haryana	91
10.	Himachal Pradesh	40
11.	Jammu & Kashmir	69
12.	Jharkhand	13
13.	Karnataka	506
14.	Kerala	28
15.	Madhya Pradesh	292
16.	Maharashtra	286
17.	Manipur	01
18.	Meghalaya	08
19.	Mizoram	01
20.	Nagaland	04
21.	N.C.T. Delhi	174
22.	Odisha	80
23.	Puducherry (U.T.)	07
24.	Punjab	33
25.	Rajasthan	163
26.	Sikkim	03
27.	Telangana	08
28.	Tamil Nadu	413
29.	Tripura	08
30.	Uttar Pradesh	745
31.	Uttarakhand	42
32.	West Bengal	136
	TOTAL	3691